BROADCAST RECEIVER LICENCE SCHEME

615. SHRF RAM SINGH: Will the Minister of COMMUNICATIONS be pleased to state the number of persons who have availed themselves of the benefits of fiveyear, four-year and three-year broadcast receiver licence scheme which was introduced last year?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JAGANNATH RAO): According to available figures from all Circles except Assam and Orissa, the number of persons who have availed themselves of the benefits of five-year, four-year and three-year broadcast receiver licences are 19,631, 1,087 and 18,308 respectively.

COMMUNICATION FROM SHRI RAJAGOPALACHARI

616. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any communication from Shri C. Rajagopalachari regarding the prosecution launched by the Government of Madras against the "Kalki" and "Swarajya"; and

(b) if so, whether any advice has been tendered to the Government of Madras in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAMUKHLAL HATHI): (a) Yes, Sir.

(b) The Union Home Minister informally discussed with the Chief Minister of Madras t he various issues connected with the prosecution which was eventually withdrawn by the State Government following a meeting between Shri Rajagopalachari and the Chief Minister.

SODA ASH PLANT

617. SHRI A. D. MANI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any proposals have been submitted to Government regarding the setting up of a soda ash plant in Srikakulam District; and

(b) if JO, whether a Japanese Consortium is prepared to extend assistance for the setting up of the plant?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) A letter of 'intent" has been issued to the Andhra Pradesh Industrial Development Corporation for setting up a 200 tonnes/ day soda ash plant in Andhra Pradesh. The exact location of plant has not yet been finalised.

(b) Offers for the supply of plant and equipment and know-how from foreign firms including two Japanese parties are under consideration of the Corporation.

Refugees migrated in India in 1965

618. SHRI D. THENGARI. Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) the total number of refugees that migrated to India during the year 1965;

(b) the break-up of their number according to the countries from which they migrated to India; and

(c) the total expenditure so far incurred by the Government of India for their rehabilitation?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR. EMPLOY-MENT AND REHABILITATION (SHRI D. R. CHAVAN): (a)and(b) The required information is as below:-

Name of the country from Number which migrated 1,08,367 West Pakistan

(1) East Pakistan 6.000 (2) Burma 52,307

TOTAL 11,66,674

(c) An expenditure of about Rs. 18 -44 crores has been incurred on their Relief as well as on rehabilitation.

PRESS INTERVIEW BV DISTRICT MANAGER] (TELEPHONES) DELHI

619. SHRI I. K. GUJRAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government's attention has been drawn to the press inteiview of the District Manager (Telephones), Delhi